

Import of currency note paper

1384. DR. PRABHAKAR KORE: Will the Minister of FINANCE be pleased to state:

(a) whether India currently imports all its raw paper stocks for bank notes from Germany and United Kingdom;

(b) whether recently India has blacklisted, the lone German vendor after it was discovered that Pakistan also draws its raw paper stocks for bank notes from the same vendor; and

(c) the contingency plan drawn up by the Reserve Bank of India (RBI) to procure raw paper stocks for bank notes until our own facility to produce them in Mysore is commissioned?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA) : (a) and (b) No, Sir.

(c) Bhartiya Reserve Bank Note Mudran Pvt. Ltd. (BRBNMPL) has informed that raw paper stocks for bank notes are procured from time to time through global tender process as per requirements.

Details of black money stashed abroad

1385. SHRI T.K. RANGARAJAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government has finally traced details of black money stashed in foreign banks; and

(b) if so, by when the money will be brought back?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA) : (a) Drive against tax evasion/black money is an on-going process. The Government has taken appropriate action in cases involving black money including black money stashed in foreign banks. Such actions under direct tax laws include obtaining necessary information from various sources, particularly foreign jurisdictions through pro-active measures, conducting requisite investigations; assessment of income; levy of taxes, imposition of penalties, etc. and filing of prosecution complaints in criminal courts; wherever applicable.

(b) Sustained efforts made to obtain information about Indians having black money stashed abroad have resulted in levy of taxes, imposition of penalties and filing

of prosecution complaints in criminal courts in appropriate cases. It is, however, not possible to state by which date the black money stashed abroad would be brought back.

Cash subsidy on welfare schemes

†1386. DR. SANJAY SINH : Will the Minister of FINANCE be pleased to state:

- (a) whether Government is going to implement cash subsidy in other public welfare schemes on the line of direct cash subsidy on gas cylinders;
- (b) if so, the details thereof, scheme-wise; and
- (c) by when the benefit of these schemes of Government will reach to the public?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA) : (a) to (c) For bringing all schemes (CS/CSS, Plan/non-Plan) involving components of cash transfers to individual beneficiaries on DBT platform, instructions were issued *vide* O.M. dated 13.2.2015 to all Ministries/Departments. Earlier DBT was expanded in the existing 35 schemes across the country *vide* O.M. dated 12.12.2014 the details of which are given in Statement -I to III (*See* below). The objective of DBT is to accurately target the intended beneficiaries of various welfare schemes removing duplicate, fake and fraud beneficiaries.

Statement-I

No. I-11011/103/2013-DBT
Government of India
Ministry of Finance
Department of Expenditure
Direct Benefit Transfer

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DBT Mission
4th Floor, Shivaji Stadium
Rajiv Chowk, New Delhi -110 001.
Dated: 12.12.2014

OFFICE MEMORANDUM

Direct Benefit Transfer (DBT) is operational since 1.1.2013 in identified 121 districts. It has been decided, in principle, to give approval on:

† Original notice of the question was received in Hindi.